

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.19
C.P. (IB)No.126/BB/2023

IN THE MATTER OF:

M/s. J.C.Electronica Pvt. Ltd. ... Petitioner
Vs.
M/s. NA Bhutho Na Bhavisyathi Tech Pvt. Ltd. ... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 24.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Prakhar Srivastava, Proxy Counsel
For the Respondent : Shri Mohan

ORDER

1. Heard the Ld. Proxy Counsel appearing for the Petitioner and Ld. Counsel appearing for the Respondent.
2. Ld. Proxy Counsel appearing for the Petitioner states that the arguing Counsel is not available today, therefore seeks time.
3. List the case on **31.05.2024**.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)

Shruthi